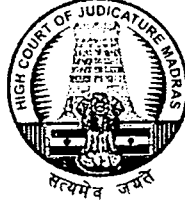


ROC.NO.13/2015-CON.ESTT.I.



**THE FOLLOWING CANDIDATES ARE TEMPORARILY
APPOINTED TO THE POST OF COMPUTER OPERATOR IN THE
MADRAS HIGH COURT SERVICE AND POSTED AT THE MADURAI BENCH OF
THE MADRAS HIGH COURT, MADURAI.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	260101267	VANITHA .S
2	240101034	VISALATCHI .M
3	200101025	KUMARESAN .T
4	160101029	ARUNKUMAR .M
5	200101017	VEERAMAHENDRAN .K.J
6	260102085	MUPPIDATHI .P.S
7	100001035	ANANTH BABU .J.S
8	260101025	BALAJI .S
9	100001197	GANDHIMATHI .M
10	260101252	KARTHIKA .M
11	150101030	KEERTHIKA .P
12	260101095	VALANGAPULI .S
13	200101119	KARTHIKEYAN .K
14	260101118	ESSASKKIAMMAL .A

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**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF TYPIST IN THE MADRAS HIGH COURT SERVICE AND
POSTED AT THE MADURAI BENCH OF THE MADRAS
HIGH COURT, MADURAI.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	260101097	ARUNACHALAM .A
2	290106227	KARPAGAM .S
3	240104147	SIVASANKAR .S
4	100014283	KARTHI .A
5	200101070	NANDHINI .R
6	290101063	DINESH .T
7	260104128	BABY RANI .V
8	240101064	SILVIAH .J
9	100001147	GOVINDARAJ .C
10	100001223	HEMALATHA .K
11	260108410	KARUMARI .M
12	100006161	ANGALAESWARI .C
13	050102253	GOKILAMANI .G
14	200105013	GANESH KUMAR .M
15	260108056	SATHIYA DEVI .P
16	260102037	MUTHULAKSHMI .M

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
17	150101019	THIRUMENINATHAN .T
18	260101171	KATHIRESAN .M
19	290106269	SARASWATHI .M
20	160104065	VIGNESHWARAN .M.K
21	240103189	RAGUNATH .R
22	260101165	SARAVANAN .M
23	100001074	KALPANA .S
24	100005043	NALINI .B
25	260104089	MOSES PAUL GNANAM .J
26	260105162	SUMATHI .M
27	260104199	ESAKKI .V
28	260108263	ESAKKI MUTHU .C

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**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED TO
THE POST OF READER/EXAMINER IN THE MADRAS HIGH COURT SERVICE
AND POSTED AT THE MADURAI BENCH OF THE
MADRAS HIGH COURT, MADURAI.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	240101215	MARIMUTHU .R
2	200105037	NAGARAJAN .P
3	240102040	EBENEZER .J
4	320101174	SIVA .M
5	010009061	RAMKUMAR .S
6	160101169	RAMSURATHKUMAR.C
7	100004243	ERULAYEE .M
8	160104055	VIGNESH .S
9	010002282	SUJITHA .L
10	240103195	RAMESH PONRAJ .S
11	260109045	RAMADURAI .V
12	260109042	SUBBULAKSHMI .B
13	070105027	MARUTHAI .A
14	180101219	DIVYA .S
15	250104151	SAMIMALAI .S
16	100014170	GUNALAN .G
17	260108006	PALAVESAM .M
18	260111124	MANO RANJITHAM .P
19	290102129	VIMALA .M

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
20	050103145	MANOJINI .K ✓
21	100006176	MADHANRAJ .M ✓
22	100005240	MUNIYA SAMY .M ✓
23	050106075	RAJESHKUMAR .P ✓
24	260106231	GURUSAMY .M ✓
25	100003031	RIBAYABEGAM .I ✓
26	100009273	KARTHIKA .J ✓
27	240102006	MUTHUMARI .K ✓
28	290106261	VIMALA DEVI .K ✓
29	240105268	VELMURUGAN .A ✓

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**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED
TO THE POST OF XEROX OPERATOR IN THE MADRAS HIGH COURT
SERVICE AND POSTED AT THE MADURAI BENCH OF THE
MADRAS HIGH COURT, MADURAI.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	100011092	PANDIYARAJAN .P
2	200101129	KALAIVANI .K

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INDIVIDUAL APPOINTMENT ORDERS HAVE BEEN DESPATCHED TO ALL THE AFORESAID CANDIDATES TO THEIR RESPECTIVE ADDRESSES, THROUGH SPEED POST, REQUIRING THEM TO REPORT FOR JOINING DUTY IN THE FORENOON ON OR BEFORE **05.01.2017**.

ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL OFFICIAL MEMORANDUM SENT BY THE HIGH COURT ALONG WITH ALL THE TESTIMONIALS IN ORIGINAL, AT THE TIME OF REPORTING FOR DUTY.

THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO I.D. CARDS ISSUED BY THE CENTRAL / STATE GOVERNMENTS, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS AN I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS IN THE HIGH COURT CAMPUS SO AS TO ENTER THE **MADURAI BENCH OF MADRAS HIGH COURT, MADURAI.**

CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.

HIGH COURT, MADRAS.
DATED:30.12.2016.


REGISTRAR GENERAL.